

हैं जिससे वहाँ के हजारों लोगों का जीवन-निर्वाह होता है और क्या उस सम्बन्ध में बोर्ड कोई विशेष कार्यवाही करने जा रहा है ?

श्री कानूनगो : हिमाचल प्रदेश की सरकार जो स्कीम पेश करेगी, बोर्ड उस पर गौर करेगा ।

WRITTEN ANSWERS TO QUESTION

INDO-SIKKIM TREATY

*2609. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that there has been a demand for the revision of the Indo-Sikkim Treaty of 1949; and

(b) if so what are the modifications suggested?

The Parliamentary Secretary to the Minister of External Affairs (**Shri Sadath Ali Khan**): (a) and (b). The Government are not aware of any such demand.

CEMENT FACTORY

*2619. **Shri B. N. Misra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have finalised a plan for opening a Cement Factory near Sillyari in the Raipur District of Madhya Pradesh; and

(b) if so, the nature of the plan?

The Deputy Minister of Commerce and Industry (**Shri Kanungo**): (a) No, Sir.

(b) Does not arise.

HANDBLOOM FACTORIES

*2623. **Shri I. Eacharan:** Will the Minister of Commerce and Industry be pleased to state the amount of assistance given from the Cess Fund to handloom factories in Madras State?

The Deputy Minister of Commerce and Industry (**Shri Kanungo**): Government's policy is to afford financial assistance only to the Industrial Co-operative Societies. On this basis, a sum of Rs. 154,540 was sanctioned to the Government of Madras for owning and running co-operative factories in the Madras State.

DEPORTATION OF INDIANS

*2627. **Shrimati Ila Palchoudury:** Will the Prime Minister be pleased to state:

(a) whether any Indian nationals were deported to India from foreign countries during each of the years 1953 and 1954; and

(b) if so, the names of the countries from which they were deported and the circumstances under which they were deported?

The Parliamentary Secretary to the Minister of External Affairs (**Shri Sadath Ali Khan**): (a) and (b). A statement containing all available information is laid on the Table of the House. See Appendix XII, annexure No. 41.] Names of Indians deported from Ceylon for alleged illicit immigration are not available. Information regarding Indian Nationals deported from Malaya and Singapore, during 1953 and 1954, is still awaited.

TRADE MISSIONS

*2629. **Shri R. P. Garg:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any decision has been taken by Government to send some more trade missions abroad to explore foreign markets for Indian agricultural commodities;

(b) if so, when these missions will be sent; and

(c) the names of the countries to which these would be sent?

The Deputy Minister of Commerce and Industry (**Shri Kanungo**): (a) to (c). No such decision has recently been made by the Government of

India. As a matter of policy, such trade missions or delegations are sent only to meet some special needs on particular occasions.

ENGINEERING CAPACITY SURVEY COMMITTEE

***2631. Thakur Jugal Kishore Sinha:** Will the Minister of Commerce and Industry be pleased to state the main features of the concluding report of the Engineering Capacity Survey Committee about the 1st stage of its work?

The Deputy Minister of Commerce and Industry (Shri Kanungo): The hon. Member may please refer to the replies given by the Minister for Commerce and Industry to the supplementaries to Starred Question No. 174 on the 26th August, 1954, and to the reply given by him to the debate on the grants for the Ministry on the 15th April, 1955. It was then pointed out that the reports of the Engineering Capacity Committee were not reports of the conventional type but were in the nature of advice to the Government regarding the furtherance of industrialisation and better utilisation of the capacity not already being properly used. Information regarding individual units is confidential.

TILIAYA BUNDH

***2636. Babu Ramnarayan Singh:** Will the Minister of Irrigation and Power be pleased to state the progress made so far in connection with the construction of channels etc., for irrigation purposes from the *Tiliaya Bundh* (Damodar Valley Project)?

The Deputy Minister of Irrigation and Power (Shri Hathi): Several schemes in the past were drawn up by the Corporation for Irrigation from Tiliaya waters, but these had to be abandoned on account of their prohibitive costs. The Corporation have now prepared a scheme for providing *kharif* irrigation to an area of 10,000 acres and *rabi* irrigation to an area of 7,500 acres at an approximate cost of Rs. 400/- per acre.

As no schemes have yet been finalised, the question of progress on the construction of irrigation channels does not arise.

DOCUMENTARIES

***2637. Shri Bhagwat Jha Azad:** Will the Minister of Information and Broadcasting be pleased to state the percentage of total documentaries that is produced by Government in English?

The Minister of Information and Broadcasting (Dr. Keskar): All documentary films prepared by the Films Division for commercial exhibition in cinema theatres are, generally, produced with commentaries in English as well as in Hindi, Bengali, Tamil and Telugu.

Documentary films produced under the Integrated Publicity Programme for the Five-Year Plan are, however, prepared with commentaries in eight additional Indian languages, i.e. Assamese, Gujerati, Kannada, Kashmiri, Malayalam, Marathi, Oriya and Punjabi, i.e., thirteen languages in all.

IRRIGATION SCHEMES

***2639. Shri G. L. Chaudhary:** Will the Minister of Irrigation and Power be pleased to state:

(a) the amount demanded by the U.P. Government for their major irrigation schemes during the current year; and

(b) the amount sanctioned for the same?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No request has so far been received from the State Government for any loans during 1955-56.

(b) Does not arise.

WOOLLEN CARPET INDUSTRY

***2641. Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state the amount of aid,